CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 376 OF 2007

Wednesday, this the 13th day of June, 2007

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

E.C.Sasidharan
Superintendent of Central Excise
Customs Preventive Unit
Guruvayur P.O, Chavakkad - 680 101

Applicant

(By Advocate Mr. C.S.G.Nair)

Versus

- 1. The Commissioner of Customs (Preventive)
 Central Revenue Buildings
 I.S. Press Road, Cochin 18
- 2. The Chief Commissioner of Central Excise Central Revenue Buildings
 I.S. Press Road, Cochin 18
- 3. Union of India represented by the Secretary
 Department of Revenue
 Ministry of Finance
 North Block, New Delhi 110 001
- 4. The Chief Commissioner of Customs Central Revenue Buildings Queen's Road, Bangalore 2 :

Respondents

(By Advocate Mr. T.P.M.Ibrahim Khan, SCGSC)

The application having been heard on 13.06.2007, the Tribunal on the same day delivered the following:

ORDER

HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER

No sooner than the Original Application has been filed, the impugned order was got cancelled. As such, this O.A is closed as having become infructuous.

Dated, the 13th June, 2007.

K.B.S.RAJAN JUDICIAL MEMBER